

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.11.2019

NAME OF THE COMPANY: Pradeep Kumar Tiwari & Anr. Vs. Dasak Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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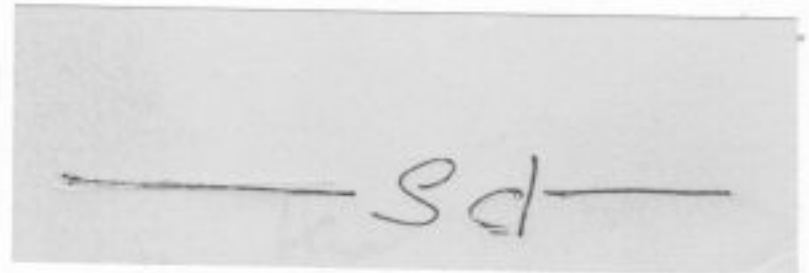
CP NO.154/ALD/2019, CA NO.360/2019

Sh. Ujjawal Satsangi, Advocate for petitioner.

None for respondent.

Ld. Counsel appearing for the petitioner states that pursuant to the earlier order of this court, notices have also been affected through publication. However, none appeared on behalf of respondent today. Notice ^{is} deemed ^{to} be sufficient. Put up on 18th December, 2019, by which time, if no one appears on behalf of respondent, the matter will be proceeded exparte.

Dated: 19.11.2019



(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)